

SLP(C)No. 22443 OF 2003
ITEM No.21

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.22443/2003

(From the judgement and order dated 13/08/2003 in CWP 55725/00
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VIJAY KUMAR SINGH

Petitioner (s)

VERSUS

STATE OF U.P.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)

Date : 08/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. Syed ali Ahmad,Adv.
 Mr. Syed Tanweer Ahmad,Adv.
 Mr. Awadhesh Kr. Singh,Adv.
 Mr. R.D. Upadhyay,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Sarojbala)
PA to Addl.Registrar

(Kanwal Singh)
Court Master